fined to the assessment of fair market price of only the tools, jigs, fixtures, etc. and this was put at \$2,807,077.

(f) No.

REPRESENTATIONS MADE BY THE HINDUSTAN STEEL WORKERS' ASSOCIATION

- *585. SHRI DHANANJOY MOHAN-TY: Will the Minister of Steel, MINKS AND HEAVY ENGINEERING be pleased to state:
- (a) whether Government's attention has been drawn to the fact that a large number of representations made by the Hindustan Steel Workers' Association are going unheard by the management of the Hindustan Steel Limited, Rourkela since about a year and a half; and
- (b) if so, what steps Government propose to take for the redress of the grievances of the workers concerned?

THE MINISTER OF STEEL, MINES AND HEAVY ENGINEERING (SHRI C. SUBRAMANIAM): (a) It is not a fact that representations of the Hindustan Steel Workers' Association are going unheeded by the management of Rourkela Steel Plant.

(b) Does not arise.

STARTING OF ANOTHER MOUNTAINEERING INSTITUTE

- •586. SHRI R. S. KHANDEKAR: Will the Minister of EDUCATION be pleased to state:
- (a) whether there i_s any proposal to start another Mountaineering Institute in the country; and
- (b) if so, where and when it will be started?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION (SHRI BHAKT DARSHAN): (a) and (b) There is no proposal to establish a new Mountaineering Institute. However, the Government of India have under

consideration a scheme to develop the Western Himalayan Mountaineering Institute at Manali in collaboration with the Government of Punjab.

fPiG Iron Plants in private sector

•451. SHRI N. C. KASLIWAL: Will the Minister of STEEL, MINI& AND HEAVY ENGINEERING be pleased to state whether it is a fact that the private sector has been permitted to establish pig iron plants of the capacity up to 3 lakh tons.

THE MINISTER OF STEEL, MINES AND HEAVY ENGINEERING (SHM C. SUBRAMANIAM): Yes, Sir.

TALCHER COALMINE

- 559. Shri DHANANJOY MOHAN-TY: Will the Minister of Steel, Mines and Heavy Engineering be pleased to refer to the reply given to Unstarred Question No. 371 in the Rajya Sabha on the 5th December, 1963 and state:
- (a) what is the number of workmen thrown out of employment due to the stoppage of work in Talcher Coalmine and how long it may take to resume the work; and
- (b) whether any alternative employment has been provided to them?

The DEPUTY MINISTER m THS MINISTRY OF STEEL, MINES AN» HEAVY ENGINEERING (SHRI P. C. SETHI): (a) So far a;; the Talcher Coalmine, which is under the National Coal Development Corporation, \mathbf{i}_{s} concerned, no workman was thrown out of employment due to the temporary suspension of coal production on account of fire. The mine has already resumed normal production.

(b) Does not arise.

†Postponed from the 12th December, 1963